NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (IB) No.462/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company Under Section		Agarwal Fuel Corporation Pvt.Ltd-Vs-Jay Jagannath Steel & Power Ltd 9 IBC		
01.	SAILENDRA	KR TIWARI	OPERATIONAL CREDITOR PETITIONER	/ Jailard 1.17
02.	Rohit Das & : Bhatlacharya	Aniruddha , Advocatec	Corporate Debtor	10.11.17 Aniruddha Bhatlacharyon 10.11.17
			ORDER	

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor has informed that he has filed the Vakalatnama in the office today and he made a request that petitioner be directed to serve the copy on the petition. Petitioner has served the copy of the petition in Court.

Corporate debtor is directed to file reply within 7 days with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List on 27/11/2017 for admission.

(Jinan K.R.)

Member (J)

Set

(Vijai Pratap Singh) Member (J)